

**Electric Crematorium**

\*890. { **Shri D. C. Sharma:**  
**Shri Ram Harkh Yadav:**

Will the Minister of Health be pleased to state:

(a) whether the work on the electric crematorium in Delhi has been completed;

(b) the amount spent thereon; and

(c) when is it likely to be commissioned?

**The Minister of Health (Dr. Sushila Nayyar):** (a) Yes, Sir.

(b) The expenditure incurred on buildings and electric installations etc. amounts to Rs. 6.2 lakhs approximately.

(c) By the end of April, 1965.

**Study of Price Decontrol**

\*891. **Shri Sidheshwar Prasad:** Will the Minister of Finance be pleased to state:

(a) whether the effect of the price decontrol, from 16th December 1963, on caustic soda, hydrochloric acid, bleaching powder, chlorine, chilean nitrate, sulphates of potash and washing soaps has been studied;

(b) if so, their price level in January, 1964 and January, 1965 respectively; and

(c) whether the purpose of the price decontrol has been served?

**The Minister of Planning (Shri B. R. Bhagat):** (a) Yes, Sir.

(b) A statement giving this information is laid on the Table of the House. [Placed in Library, See No. LT-4195/65].

(c) Yes, Sir. Government are, however, keeping a constant watch on the situation and remedial measures, including re-imposition of control, will be taken if and when necessary.

**सरकारी कर्मचारियों के लिए मकान**

{ **श्री श्रींकार लाल बेरवा:**  
**श्री हुकम चन्द कछवाय:**  
**श्री पृथ्वीर सिंह:**  
\*892. { **श्री बड़े:**  
**श्री बूटा सिंह:**  
**श्री किशान पटनायक:**

क्या निर्माण और प्रावास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली और नई दिल्ली में रहने वाले ऐसे कर्मचारियों की संख्या क्या है जिन की सेवा-प्रवधि बीस वर्ष हो गई है लेकिन जनरल पूल में श्रेणी चार के क्वार्टरों के हकदार होने पर भी क्वार्टर नहीं दिये गये हैं ;

(ख) उन्हें कब तक क्वार्टर दिये जाने की संभावना है ; और

(ग) क्या सरकार का विचार सन्तानम समिति की सिफारिश को ध्यान में रखते हुए इन कर्मचारियों के लिये निजी मकानों की व्यवस्था करने का है ?

**निर्माण और प्रावास मंत्री (श्री मेहर-चन्द खन्ना):** (क) जिन्होंने ने दरखास्त दी है उन में से करीब 560 ।

(ख) जनरल पूल में टाईप चार के करीब 4400 मकान हैं । 252 और बन रहे हैं । अन्तर को पूरा करने के लिये नये मकान बनाने की हर मुमकिन कोशिश की जा रही है ।

(ग) जी नहीं । दिल्ली में मकानों की समस्या पहिले ही से बहुत गम्भीर है, उसे और ज्यादा बढ़ाना ठीक नहीं होगा ।

Central Assistance to U.P.

{ **Shri Rameshwar Tantia:**  
**Shrimati Savitri Nigam:**  
\*893. { **Dr. Chandrabhan Singh:**

Shri V. C. Parashar:  
 Shri N. M. Wadiwa:  
 Shri R. S. Tiwary:  
 Shri Radhelal Vyas:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Chief Minister of U.P. has requested the Centre to prescribe some formula under which Centre could share the responsibilities in case of an increase in pay-scales of the State Government employees consequent on similar increase by the Centre:

(b) if so, the reaction of the Government of India thereto: and

(c) whether similar requests have also been received from other States?

**The Minister of Planning (Shri B. R. Bhagat):** (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

#### Avoidance of Double Taxation

\*894. { Shri Raghunath Singh:  
 Shri P. C. Borooah:

Will the Minister of Finance be pleased to state;

(a) whether India and U.S.A. have signed an agreement for the avoidance of double taxation on the 30th March, 1965 at Washington; and

(b) if so, the main terms of the agreement?

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** (a) No, Sir. A draft agreement has been initialled.

(b) The question does not arise as no agreement has yet been signed.

#### Indus Waters Treaty

\*895. { Shri Kapur Singh:  
 Shri Yashpal Singh:  
 Shri Ragunath Singh:  
 Shri P. C. Borooah:  
 Shri Narayan Das:  
 Shri Narendra Singh  
 Mahida:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Pakistan has requested India to extend the first phase of the Indus Water Treaty to April, 1966; and

(b) if so, the reaction of Government thereto?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) No, Sir.

(b) Does not arise.

#### National Building Construction Corporation

\*896. { Shri N. P. Yadav:  
 Shri Sidheshwar Prasad:

Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that the National Building Construction Corporation has failed to fulfil the objectives for which it was brought into existence;

(b) if so, the steps Government propose to take for rectifying the defects in the working of the Corporation; and

(c) the extent to which the corporation is getting ready to meet effectively the ever-growing demand for building construction?

**The Minister of Works and Housing (Shri Mehr Chand Khanna):** (a) to (c). A statement is laid on the Table of the Sabha. [Placed in Library, See No.LT-4196/65].